

HIGH COURT OF CHHATTISGARH, BILASPUR
Endorsement

No. 323 /Confdl. /2021
II-2-2/2007

Bilaspur, dated 27/03/2021

Copy of order/endt. no. 4502/1202/XXI-B/C.G./21 dated 27.03.2021 of the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur is forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (18) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20)
- (a) Shri Gregory Tirkey, Additional District and Sessions Judge, Dhamtari,
- (b) Dr. Manoj Kumar Prajapati, I Additional District and Sessions Judge, Mahasamund.
- for information and compliance. **He is directed to take charge at his new place of posting on or before 08.04.2021 and send the taking over charge reports to this Registry at the earliest.**
- (21) District & Sessions Judge, Dhamtari/Mahasamund for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba /Raipur/Janjgir-Champa/Durg/Bilaspur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

Sanjay 27.03-21

(SANJAY KUMAR JAISWAL)
I/C REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR
RAIPUR (C.G.) 492002

ORDER

Raipur, dated .03.2021

F.No. /1202/XXI-B/C.G./21. In compliance of Memo No. 289/Confdl./2021 Bilaspur, dated 24th March, 2021 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, appoints the following members of Higher Judicial Service specified in column no. 2 of the table below to the post as mentioned in column (3) of the table below from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Post and place of posting
(1)	(2)	(3)
1.	Shri Gregory Tirkey, Additional District and Sessions Judge, Dhamtari	Chairman, Permanent Lok Adalat, Jagdalpur
2	Dr. Manoj Kumar Prajapati, I Additional District and Sessions Judge, Mahasamund	Chairman, Permanent Lok Adalat, Raipur

By order and in the name of the
Governor of Chhattisgarh

(Maneesh Kumar Thakur)
Additional Secretary,

Government of Chhattisgarh,

Law and Legislative Affairs Department.

Endt.No. 4502 /1202/XXI-B/C.G./21 Raipur, dated .03.2021

Copy forwarded to,-

27 MAR 2021

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 289/Confdl./2021 Bilaspur, dated 24th March, 2021,
 2. Accountant General, Chhattisgarh, Raipur,
 3. Shri Gregory Tirkey, Additional District and Sessions Judge, Dhamtari,
 4. Dr. Manoj Kumar Prajapati, I Additional District and Sessions Judge, Mahasamund,
 5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
 6. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

(Namita Minj Bhaskar) X

Deputy Secretary,

Government of Chhattisgarh,
Law and Legislative Affairs Department.